(b) if so, how it is going to affect Indian jute market?

The Minister of Commerce (Shri Kanungo): (a) No, Sir.

(b) Does not arise.

Industrial Production

*979. Shri Heda: Will the Minister of Commerce and Industry be pleased to state:

- (a) the position of industrial production during the first-half of 1957;
- (b) the industries where we are ahead of our targets; and
- (c) the industries where we fall short of our expectations and by how much?

The Minister of Industry (Shri Manubhai Shah): (a) Statistics of Monthly Production are published in the booklet entitled 'Monthly Statistics of Production of Selected Industries of India'. Copies of the booklet are available in the Parliament Library.

(b) and (c). No such targets are set for half yearly or yearly production. However, as against the gross average of general index of industrial production of 145.3 for the first six months of 1956, the average index for the first six months of 1957 was 148.8.

Sugar Factories

*979-A. Shri Jadhav: Will the Minister of Commerce and Industry be pleased to state:

- (a) the number of Sugar factories in India, State-wise showing those which are private-owned and those run by the co-operatives;
- (b) in how many sugar factoriesalcohol is prepared from molasses;
- (c) what other use is being made of the molasses; and
- (d) what will be the total capacity of all the sugar factories if alcohol

is prepared from the molasses by them?

The Minister of Commerce (Shri Kanungo): (a) A statement is laid on the Table of the Lok Sabha. [See Appendix III, annexure No. 111].

- (b) 31.
- (c) At present the main utilisation of molasses is for the production of alcohol including spirituous liquors. No other major industrial use of molasses has yet been started in this country though molasses is being utilised in small quantities for the preparation of tobacco for 'hooka' purposes mixing with foundry sands and for export. Molasses are, however, used in other countries for the manufacture of yeast, citric acid and Butyl alcohol.
- (d) The Alcohol Committee, appointed by the Government of India, has estimated that approximately 1,024.100 tons per year of molasses are likely to be available after 1959 out of which approximately 911,500 tons will be available for production of alcohol. If fully utilised this quantity can result in a production of 45-46 million gallons of alcohol per year.

A I.N.E. Conference

*980. Shri Vajpayee: Shri Kumaran:

Will the Minister of Information and Broadcasting be pleased to state:

- (a) whether the attention of Government has been drawn to a resolution adopted by the All India Newspapers Editors' Conference in ita annual session this year that Government's advertisement policy was discriminatory;
- (b) whether Government have enquired into the validity of these allegations; and
- (c) if so, the steps taken to meet them?

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The Minister of Information and Breadcasting (Dr. Keekar); (a) to (c). Government has seen Press reports to this effect. Government do not agree with the resolution or its conclusions. A definite policy regarding advertisements has been laid down with a view to a fair distribution of advertisements for the largest possible publicity effect. Government is satisfied that the principles and their implementation is carried out justly. It is our accepted policy to give advertisements on the basis of circulation and standing of the paper. No discrimination is made on account of political opinions. Government is, however, definitely of the opinion that newspapers which follow a policy of consistent and continuous communal incitement should not be encouraged and, therefore, does not give advertisements to such papers. Government also feel that what is generally known as the 'yellow' Press, should not be encouraged by giving advertisements.

Accommodation for M.Ps.

Will the Minister of Works, Housing and Supply be pleased to state:

- (a) the progress made in the construction of additional flats for the Members of Parliament in North Avenue;
- (b) the steps taken to get the land from the Defence Department; and
- (c) the time by which sufficient number of houses for housing the M.Ps. would become available?

The Deputy Minister of Works, Heasing and Supply (Shri Anil K. Chanda): (a) and (b). Efforts are being made to find alternative accommodation for shifting the Defence establishment unit from the North Avenue Area for constructing 24 flats for M.Ps. on the land so vacated. Certain sites have been suggested for the proposed shift. The matter is under

examination from the point of view of overall planning of Greater Delhi.

(c) Sufficient accommodation in bungalows, flats and hostels exists to house the Members.

All India Radio

1376. Shri B. C. Mullick: Will the Minister of Information and Broadcasting be pleased to state:

- (a) whether Government are aware of the fact that some motor cars are lying idle under the administrative control of All India Radio in Delhi; and
 - (b) if so, the reasons thereof?

The Minister of Information and Broadcasting (Dr. Keskar): (a) and (b) No, Sir. They are not idle but are out of commission. Two of the vehicles have been condemned, three are undergoing major repairs and the remaining two will be on the road shortly after replacement of tyres and tubes.

World Map

1377. Shri N. R. Munisamy: Will the Prime Minister be pleased to state:

- (a) whether it is a fact that U.N. Department of Information has brought out a world map for distribution among members in which Kashmir alone singled out as disputed territory whereas other disputed territories like West New Guinea and Anja are left out;
- (b) if so, whether any protest has been lodged by the Government of India; and
- (c) the reaction of U.N. Secretariat to such a protest?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):
(a) Yes, Sir. The map was published with the comment that "the final status of Jammu & Kashmir has not yet been determined". It also bore a general observation that "the boundaries shown on this map do not imply official endorsement or acceptance by the United Nations".